

assumption of total requirement of the country at 210 million per year;

(b) whether Government are aware of the fact that the equipment imported for 40 million capacity is such as would make and as was making in the U. K. 120 million tonnes per shift and that such machinery was old fashioned and discarded and mothballed in U.K. prior to its dispatch to India;

(c) the reasons for not exercising checks on the imported machinery when the installed capacity would be obviously far in excess of the licensed capacity;

(d) action proposed to be taken by Government in order to ensure that the company does not produce more than the licensed capacity?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (d). The information is being collected and will be laid on the Table of the House.

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK):

Production of Natural Rubber

973. SHRI HIMATSINGKA:
SHRI P. C. ADICHAN:
SHRI S. K. TAPURIAH:

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) the target of production of natural rubber likely to be hit in the year 1968-69;

(b) how it compares with the production figures for the year 1966-67 and 1967-68;

(c) the total requirements of natural rubber in the country to feed the industries, particularly the tyre industry and the gap between production and requirements of natural rubber in each of these years and the likely gap at the end of the Fourth Five Year Plan; and

(d) the quantity of natural rubber imported in each of these years and that proposed to be imported during the years 1968-69 and 1969-70?

(a)	<i>Target</i>		<i>Estimates production</i>	
	64,000 tonnes		69,000 tonnes	
(b)	<i>Year</i>	<i>Production (tonnes)</i>	<i>Percentage increase over the previous year.</i>	
	1966-67 (Actual)	54818	8.5%	
	1967-68 (Actual)	64468	17.6%	
	1968-69 (Estimate)	69000	7.0%	
(c)	<i>Year</i>	<i>Production (tonnes)</i>	<i>Consumption</i>	<i>Gap (tonnes)</i>
	1966-67	54,818	68,685	13,867
	1967-68	64,468	74,518	10,050
	1968-69	69,000	88,000	19,000
	(Estimated)			

The likely gap at the end of the Fourth Plan Period is estimated at 37,00 tonnes.

The tyre industry accounts for about 60% of the total rubber consumption.

(d) The quantity of natural rubber imported during 1966-67 and 1967-68 was as given below:

<i>Year</i>	<i>Quantity imported</i> (tonnes)
1966-67	23,544
1967-68	9,551

The quantity of natural rubber proposed to be imported during 1968-69 is 19,000 tonnes. No decision has so far been taken in regard to the import of natural rubber during 1969-70.

Societies Registration Act

974. DR. MAHADEVA PRASAD: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that most of the Societies registered under the Societies Registration Act 1860 do not send their annual reports to the Registrar;

(b) whether it is also a fact that there is no penal provision in the Act for the above-mentioned defaulters; and

(c) if so, the steps taken to ensure that the provision of the Law is honoured by the aforesaid societies?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (c). The Act of 1860 does not contain any provision requiring a society registered under it to file annual reports with the Registrar. Parts (b) and (c) of the Question do not, therefore, arise, so far as this particular Act is concerned. However, the subject-matter of the Act falls exclusively within the State list in terms of entry 32 of List-II

in the Seventh Schedule to the Constitution.

More Public Sector Projects in Haryana

975. SHRI SHRI CHAND GOYAL: Will the Minister of INDUSTRIAL DEVELOPMENT, Internal Trade and Company Affairs be pleased to state:

(a) whether the Government of Haryana have demanded the establishment of some public sector projects in Haryana; and

(b) if so the reaction of Government thereto?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS: (SHRI F. A. AHMED): (a) and (b). Proposals have been received from the Government of Haryana in regard to the industries to be set up in that State during the Fourth Five Year Plan period. These are under consideration and a final decision will be taken when the Fourth Plan is finalised in all its details.

Tractor Factory in Punjab

976. SHRI SHRI CHAND GOYAL: SHRI RANJIT SINGH: SHRI BAL RAJ MADHOK: SHRI D. C. SHARMA: SHRI BENI SHANKER SHARMA: SHRI HARDAYAL DEVGUN:

Will the Minister of INDUSTRIAL DEVELOPMENT INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Punjab Government has demanded the establishment of a tractor factory in public sector in that state:

(b) whether the request has been considered; and

(c) if so, with what results?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI